

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 38

CP 892/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **BABULAL MEHTA & ANR V/s TRADEWELL
FERROMET PVT LTD**

Section 241-242 of the Companies Act, 2013

ORDER

Adv. Aditya P. for the Petitioner is present. Adv. Akshay Petkar a/w Aniket Malu for the Respondent Nos. 1 to 3 present through VC.

Ld. Counsel for the Respondent submits that they have filed an IA challenging the maintainability and the Counsel for the Petitioner who is a Respondent in the IA informs that the Reply has already been filed by them in that IA. However, the IA is yet to be numbered. Registry is directed to expedite the numbering. List this matter on Board on **10.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**